

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/1161 JA

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 17th February, 2021.

Sub:- **Station leave.**

Ref:- No.DJB/424 (E) dated 15.01.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the evening of 15.02.2021 till the morning of 17.02.2021. The Addl. District and Sessions Judge, Barpeta and in his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/1162 JA, dated 17.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rdsr